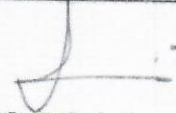


**OFFICE OF THE JUDGE IN-CHARGE**  
**ROUSE AVENUE COURT COMPLEX, NEW DELHI**

**ORDER**

The following Committee at Rouse Avenue Court Complex, New Delhi is hereby re-constituted, consisting of the following Judicial Officers/Members, with immediate effect :-

S.No.	Name of the Committee	Name of the Judicial Officer/Member	Designated As
1	Building Maintenance Committee	Sh. O.P. Saini, Ld. Spl. Judge (PC-ACT) CBI/ Incharge Rouse Avenue Court Complex	Chairperson
2		Ms. Anju Bajaj Chandana, Spl. Judge- CBI, THC, Delhi	Member
3		Sh. Raj Kumar Chauhan, DHJS, THS, Delhi.	Member
4		Sh. Bharat Parashar, Spl. Judge (Coal Block), (CBI-07)	Member
5		Sh. Saurabh Kulshreshtha, DHJS	Member

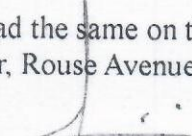
  
**(O.P. Saini)**  
Spl. Judge (PC-ACT) CBI/  
Incharge Rouse Avenue Court Complex  
New Delhi

No. 64-78 /Committee/Rouse Avenue/NDD/2019

Dated : 20/2/19

**Copy forwarded for information to :**

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The District & Sessions Judge, New Delhi District, PHC, New Delhi.
4. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
5. All the Members of the Committee.
6. The P.S. to the undersigned.
7. The APRO, Rouse Avenue, New Delhi.
8. Website Committee (Hindi & English), THC, with a request to upload the same on the website of the Courts.
9. The District System Administrator, NDD to upload the same on the website.
10. The Branch Incharge/Administration / Care Taker, Rouse Avenue Court Complex, ND.

  
**(O.P. Saini)**  
Spl. Judge (PC-ACT) CBI/  
Incharge Rouse Avenue Court Complex  
New Delhi